

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

217. IA/1332/2022 IA/616/2024 IA/1357/2022 C.P. (IB)/498(MB)2021

IN THE MATTER OF

Moon Star Securities Trading & Finance Co.Ltd

... Petitioner

Vs

RAGHULEELA BUILDERS PVT.LTD

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

Adv. Shyam Kapadia i/b Aditi Bhansali (PH)

For the RP:

Adv. Rajeev Panday (PH)

For the Applicant

IA/616/2024:

Adv. Atishay Jain (VC):

ORDER

IA/616/2022- Despite service, none has appeared on behalf of the Respondent. In the interest of justice, one last opportunity is granted to the Respondent to file the reply. Adjourned to **14.05.2024**.

IA/1357/2022- Counsel for the Respondent No. 1, 2 and 4 prays for a short adjournment to file the reply. Allowed as prayed for. Let the reply be filed before the next date of hearing by serving an advance copy with the Counsel opposite. In the meantime, Ld. Counsel for the Applicant is directed to furnish the hard copy of the IA before the next date of hearing. Adjourned to **14.05.2024**.

IA/1332/2022- Adjourned to **14.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)
/Ziyaul/

Sd/-
REETA KOHLI
Member(Judicial)